$Annexure-5 \\ Name of the corporate debtor: Vikram Structures Pvt Ltd; Date of commencement of Liquidation 13-4-2023 ; List of stakeholders as on 08-03-2024$

List of operational creditors (Government dues)(Amount in₹)

	Details of claimant		Details of claim received		Details of claim admitted								Remarks, if any	
No.										any mutual		claim		
			Date of	Amount	Amount of	Nature	Amount	Whetehr		_	dues, th at		under	
			receipt	claimed	claim admitted	of claim		lien/atta				rejecte	verification	
	-	Govern					lien or	chment	amount of		off	d		
	Departme nt	ment					attachment	removed	admitted					
								(Yes/No)	admitted					
							disposal							
	Asst. Commissioner of			2,64,58,079	2,64,58,079									claim not submitted in
	Central Tax	Central												Liquidation. Claim
1			27-03-2022			Tax	No	NA	2.19	0	0	0	0	submitted in CIRP is considered
1	Regional PF	Central	27 03 2022	26 52 629	26 52 629			11/1	2.17	0	o .	0	o e	Considered
10	Commissioner	Govt	09-05-2023	26,53,628	26,53,628	PF dues	No	NA	0.22	0	0	0	0	
3	Income Tax	Govt	15-05-2023	14,52,92,146	3,47,89,809	Tax	No	NA	2.87	0	0	0	11,05,02,337	
	TOTAL			17,44,03,853	6,39,01,516				5.28				110502337	